

(b) whether the Bachelors' Degree in Indian System of Medicines including Homoeopathy has not been recognised for the appointment to these posts;

(c) whether in a number of cases, relaxation in MBBS qualification was given and persons were appointed having degree in Indian System of Medicines and Diploma in Homoeopathy Medicine and Surgery (DHMS);

(d) if so, the details thereof along with other terms and conditions of the appointment;

(e) whether Government propose to recognise Bachelors' Degree in Indian System of Medicines including Homoeopathy, a degree analogous to MBBS in view of poor response shown by allopaths for the appointment to the said post; and

(f) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b). Under the revised Scheme for Prohibition and Drug Abuse Prevention, implemented with effect from 1.10.1994, MBBS with managerial abilities with work experience in the field for at least 2 years is the prescribed qualification for appointment as Medical Officer-cum-Project Director in the De-addiction-cum-Rehabilitation Centres run by voluntary organisations. This Ministry does not run any Child Welfare Councils.

(c) and (d). On the representations of various organisations regarding specific qualifications prescribed in the revised scheme for Prohibition and Drug Abuse Prevention, it was agreed in principle that staff employed before 1.10.1994 and not having the requisite qualification may be continued. They may however be encouraged to acquire the requisite qualification in due course.

(e) There is no such proposal under consideration.

(f) The existing Scheme prescribes medical model based on allopathic system of treatment for De-addiction.

Clearing of Power Projects

3527. SHRI SONTOSH MOHAN DEV :

DR. T. SUBBARAMI REDDY :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether implication of the Supreme Court order is that the Government have failed to follow the environmental norms in clearing the power projects;

(b) if so, the projects for which Supreme Court has directed that a fresh environmental clearance should be taken; and

(c) the reaction of the Central Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) and (b). As per the Orders passed by the Supreme Court, five projects namely, Goshree Project in Kerala, Cogentrix Project in Karnataka, Sinarmas Pulp & Paper Project in Maharashtra, Bandra-Kurla Complex in Maharashtra and Sanghi Jetty/Cement Project in Kutch, were assessed by the experts from the National Environmental Engineering Research Institute, Nagpur who have submitted their findings to the Court.

(c) Out of the five projects, Goshree Project, Congentrix Project, Sinarmas Pulp & Paper Project and Sanghi Cement Project had been accorded environmental clearance subject to implementation of environmental safeguard measures. However, no proposal on Bandra-Kurla Complex has so far been referred to this Ministry.

Krishi Vigyan Kendras

3528. SHRI CHINTAMAN WANAGA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Indian Council of Agricultural Research has established Krishi Vigyan Kendras in 1977 in various parts of the country and assigned the same to local Non-Government organisations;

(b) if so, the details thereof;

(c) the funding pattern of Krishi Vigyan Kendras by the Central Government;

(d) whether the Government desire to change the funding pattern and have decided to hand over it to the State Governments; and

(e) if so, the reasons therefor?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b). During the year 1976-77, 17 Krishi Vigyan Kendra (KVKs) have been established by the Indian Council of Agricultural Research in various parts of the country, of which six KVKs have been assigned to local non-government organisations (statement attached)

(c) The funding pattern of KVKs during the Eighth Five Year Plan is to provide 100% for the first five years and 75% for 6th to 10th year and later 100% budget is to be met by the host Institutions.

(d) and (e). The Planning Commission has agreed to continuance of its funding beyond 1st April, 1997 for the KVKs likely to complete 10 years by 31st March, 1997 for the time being till a final view is taken with regard to the funding pattern to be followed in the IX Five Year Plan.

STATEMENT**Krishi Vigyan Kendras Established During 1976-77
Under Non-Government Organisation**

S. No.	Location of KVK	Name of Host Institution
1.	KVK, Kaggari, Distt. Midnappore, (West Bengal)	Seva Bharati, Kaggari, Distt. Midnapore, WB.
2.	KVK, Sultanpur, Distt. Sultanpur (UP)	Kamala Nehru Memorial Trust, Sultanpur, UP.
3.	KVK, Kosbad Hill, Distt. Thane	Gokhale Education Society, Nasik, MS.
4.	KVK, Morabadi, Distt. Ranchi (Bihar)	RamKrishna Mission, Morabadi, Ranchi, Bihar.
5.	KVK, Randheja, Distt. Gandhinagar, (Gujarat)	Gujarat Vidyapeeth, Ahmedabad, Gujarat.
6.	KVK, Kastrubagram, Distt. Indore, (Madhya Pradesh)	Kasturba Gandhi National Memorial Trust, Kasturbagram, Indore, MP.

[Translation]

Data on Cattle

3529. SHRI JAI PRAKASH (Hardoi) : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) whether the Government propose to enhance the amount of assistance to be given to the State Governments to seek their co-operation in ascertaining the number of cattle in 1997 keeping in view the incomplete data of 1992 census regarding cattle; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH) : (a) Yes Sir.

(b) As against an outlay of Rs.4 crore during the 8th plan, an amount of Rs.35 crore has been proposed for the conduct of livestock census during the 9th plan as a Central Sector Scheme.

[English]

IPS officials under CBI investigation

3530. SHRI P.R. DASMUNSI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of IPS officials all over India facing CBI investigation under vigilance; and

(b) the details thereof. State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b). The information is being collected and will be laid on the Table of the House.

Senior Citizens

3531. SHRI MOHAN RAWALE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether persons attaining a particular age are considered as senior citizens;

(b) if so, the details in this regard;

(c) the benefits/facilities provided to them by various agencies of the Government;

(d) whether the Government issue any certificate to these senior citizens so that they are recognised as senior citizens by all the concerned;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (f). Information is being collected and will be laid on the Table of the House.

Free Sale Wheat to Maharashtra

3532. SHRI RAM NAIK : Will the Minister of FOOD be pleased to state :

(a) whether the Food Corporation of India (FCI) turned down the various suggestions made by the Government of Maharashtra regarding the release of free sale wheat for the month of October, 1996;

(b) if so, the details of the suggestions of the state Government;

(c) the reasons for turning down the said suggestions by the FCI; and

(d) the instructions issued/proposed to be issued to FCI for its future guidance?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (d). Govt. of Maharashtra suggested to Food Corporation of India that the entire quantity of 35,000 M.T. for wheat allotted to them for October, 1996 may be released by FCI from the Godowns located in Maharashtra instead of 20,000 MT to be lifted from FCI Depots located in Gujarat. Since the Three Member Regional Committee of the State had already taken a decision prior to receiving this request, the suggestion was taken care of in the allotments made during Nov. and Dec., 96. On 29th Oct., 1996, the Govt. of Maharashtra suggested that 20,000 MT of wheat may